

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

ORDER

Pursuant to the Hon'ble High Court of Delhi, New Delhi posting & transfer Order No. 08/DHC/Gaz./G-1/VI.E.2(a)/2019 dated 14.02.2019 and in partial modification to this office earlier order bearing No. 961-1021/Bail/Judl./NDD/PHC/ND dated 29.01.2019 & 1691-1760/Bail/Judl./NDD/PHC/ND dated 14.02.2019 I, District & Sessions Judge, New Delhi District, hereby appoint the following Additional Sessions Judge as a link Judge for the purpose to dispose of bail/ Urgent Criminal applications **w.e.f. 18.02.2019 to 28.02.2019.**

Sl.No. (1)	Name of the Judicial Officer (2)	Police Stations & Investigating Agencies (New Delhi District) (3)	1st Link (4)	2nd Link (5)	3rd Link (6)
1	Ms. Santosh Snehni Mann, Spl. Judge (PC Act) (CBI-03)	Crime Branch(EOW), PFA, Connaught Place, Tuglak Road, Mandir Marg, Barakhamba Road, Parliament Street, Tilak Marg, Vasant Kunj(South), Vasant Kunj(North), Delhi Cantt., North Avenue, South Avenue, Mandi House Metro and Rajeev Chowk Metro	Sh.Satish Kumar Arora, ASJ-02 (FTC)	Sh. Lal Singh, Spl. Judge (PC Act) (CBI-02)	Sh. O.P. Saini, Spl. Judge (2G Spectrum) (PC Act) (CBI-04)
2	Sh. Sudesh Kumar-II, Spl. Judge (NDPS)	CBI, Custom, NCB, DRI, Central Excise, FERA, CAW Cell, Chanakya Puri, IGI Airport, IGI Metro, R.K. Puram, Inderpuri, Sarojini Nagar, Naraina, Sagarpur, South Campus and Vasant Vihar.	Sh. Arvind Kumar, Spl. Judge (PC Act) (CBI-01)	Sh. Rakesh Syal, ASJ-03	Sh. Anurag Sain, Spl. Judge (PC Act) (CBI-06)

It is clarified that rest of the bail roster for the month of February, 2019 remains the same.

**(POONAM A. BAMBA)
DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

No. 2044-2114/Bail/Judl./NDD/PHC/ND dated, New Delhi the 18-2-19

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the District & Sessions Judges, Delhi/New Delhi.
3. All the Judicial Officers, New Delhi District.
4. The In-Charge, Bail & Filing Section, Administration Branch, New Delhi District.
5. The Chief Prosecutor, New Delhi District.
6. All the Secretary, Bar Association, Delhi/New Delhi.
7. The In-Charge, Lock-Up, Patiala House Courts, New Delhi.
8. The PRO/APRO, New Delhi District.
9. The Web Site Committee, Hindi & English, Tis Hazari Courts, Delhi.
10. PS to the Ld. District & Sessions Judge, New Delhi District.

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